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Title: Introduction of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Amendment Bill, 2010 (Amendment of section 14).

SHRI P.T. THOMAS (IDUKKI): I beg to move for leave to introduce a Bill further to amend the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002."

*The motion was adopted.*

SHRI P.T. THOMAS : I introduce the Bill.

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